

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: M/S VANDANA TRADING COMPANY V/S M/S GALAXY PAPERS PVT. LTD.

SECTION: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. ANSHUL KUMAR SINGHAL, ADV.

COUNSEL FOR RESPONDENT : SH. R.C. GUPTA, ADV.

CP NO. (IB)446/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Anshul Kumar Singhal, Advocate for the Petitioner through Video Conferencing.

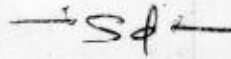
Ld. Counsel for the Petitioner states that the entire amount has been paid and the matter has been settled between the parties.

The name of Sh. R.C. Gupta has shown in the cause list, but he is not online today.

Ld. Counsel for petitioner states that he wants to withdraw the present petition as the entire amount has been paid by the respondent.

In view of the submissions made by the Ld. Counsel for the Petitioner that the matter has been amicably settled and the entire amount has been paid and no dispute is left between the parties, the present petition is dismissed as withdrawn.

No order as to costs.



Dated : 05.07.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)